## MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2023 HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT	(	Opening Ba	llance	Ins	titution du month		Dispo	osal Cases month	during the	Closin	ng balance of the mo		1000	rease or dec cy vis a vis month			osal of case re than five	s which are years old	more	ncy of case than five y e end of the	ears old a
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVII.	CRIMINAL,	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL.	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	763	116	879	81	23	104	81	23	104	763	116	879	0.00%	0.00%	0.00%	4	0	4	86	2	88

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	